

an>

Title: Election of members from Lok Sabha to the Rajghat Samadhi Committee.

*m01

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): Madam, I beg to move:

"That in pursuance of clause (d) of sub-section (1) of section 4 of the Rajghat Samadhi Act, 1951, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Rajghat Samadhi Committee for the term commencing from the date of notification by the Governmnet, subject to the other provisions of the said Act."

MADAM SPEAKER: The question is:

"That in pursuance of clause (d) of sub-section (1) of section 4 of the Rajghat Samadhi Act, 1951, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Rajghat Samadhi Committee for the term commencing from the date of notification by the Governmnet, subject to the other provisions of the said Act."

The motion was adopted.

SPECIAL MENTION

HON. SPEAKER: Now, the House will take up 'Zero Hour'. Shri Radheshyam Biswas.